

**Government of India  
Ministry of Finance  
Department of Economic Affairs  
Budget Division**

New Delhi, dated February 4, 2019

**NOTIFICATION  
Auction for Sale (Re-issue) of Government Stock (GS)**

F.No.4(6)W&M/2018: Government of India(Gol) hereby notifies sale (**re-issue**) of the following Government Stocks:

Name of the Security	Date of Original Issue	Tenure (yy-mm-dd)	Date of Maturity	Base	Method	Notified Amount (in ₹ Crore)
7.32% GS 2024	Jan 28, 2019	05-00-00	Jan 28, 2024	Price	Multiple	3,000
7.26% GS 2029	Jan 14, 2019	10-00-00	Jan 14, 2029	Price	Multiple	4,000
8.24% GS 2033	Nov 10, 2014	19-00-00	Nov 10, 2033	Price	Multiple	2,000
7.06% GS 2046	Oct 10, 2016	30-00-00	Oct 10, 2046	Price	Multiple	3,000

Subject to the limit of ₹12,000 Cr, being total notified amount, Gol will have the option to retain additional subscription up to ₹1,000 Cr each against any one or more of the above securities. The sale will be subject to the terms and conditions spelt out in this notification (called 'Specific Notification'). The Stock will be sold through Reserve Bank of India, Mumbai Office, Fort, Mumbai- 400 001 as per the terms and conditions specified in the [General Notification F.No.4\(2\)-W&M/2018, dated March 27, 2018](#) issued by Government of India.

**Allotment to Non-competitive Bidders**

2. The Government Stock up to 5% of the notified amount of the sale will be allotted to eligible individuals and institutions as per the enclosed Scheme for Non-competitive Bidding Facility in the Auctions of Government Securities (**Annex**).

**Place and date of auction**

3. The auction will be conducted by Reserve Bank of India, Mumbai Office, Fort, Mumbai -400 001 on **February 08, 2019**. Bids for the auction should be submitted in electronic format on the Reserve Bank of India Core Banking Solution (E-Kuber) system on **February 08, 2019**. The non-competitive bids should be submitted between **11.30 a.m. and 12.00 noon** and the competitive bids should be submitted between **11.30 a.m. and 12.30 pm**.

**When Issued Trading**

4. The Stock will be eligible for "When Issued" trading in accordance with the guidelines issued by the Reserve Bank of India.

**Date of issue and payment for the stock**

5. The result of the auction shall be displayed by the Reserve Bank of India at its Fort, Mumbai Office on **February 08, 2019**. The payment by successful bidders will be on **February 11, 2019** i.e. the date of **re-issue**. *The payment for the stocks will include accrued interest on the nominal value of the Stock allotted in the auction from the date of original issue / last coupon payment date to the date upto which accrued interest is due as mentioned in the table in para 6.*

**Payment of Interest and Re-payment of Stock**

6. Interest will accrue on the nominal value of the Stock from the date of **original issue / last coupon payment** and will be paid half yearly. The Stock will be repaid at par on date of maturity.

Name of the Security	Coupon rate (%)	Date of Last Coupon payment	Date upto which accrued interest is due	Date of Coupon payments (month / date)
7.32% GS 2024	7.32	New Stock	Feb 10, 2019	July 28 and Jan 28
7.26% GS 2029	7.26	New Stock	Feb 10, 2019	July 14 and Jan 14
8.24% GS 2033	8.24	Nov 10, 2018	Feb 10, 2019	May 10 and Nov 10
7.06% GS 2046	7.06	Oct 10, 2018	Feb 10, 2019	Apr 10 and Oct 10

By Order of the President of India

(Arvind Shrivastava)  
**Joint Secretary to the Government of India**